

**Ref:** GEPL/GEPL/2023-24/20240320

**Date:** 20<sup>th</sup> March 2024

**To,**

The Secretary  
Central Electricity Regulatory Commission (CERC)  
3rd & 4th Floor, Chanderlok Building,  
36, Janpath, New Delhi- 110001

**Subject: Comments in Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (Second Amendment) Regulations, 2024**

**Ref:**

1. Draft No L-1/261/2021/CERC dated 16<sup>th</sup> Feb 2023
2. Our Comments submitted vide letter ref. no. GEPL/GEPL/2023-24/20240311 dated 11<sup>th</sup> March 2024

**Dear Sir,**

We would like to inform you that we have submitted our comments vide letter ref. no. GEPL/GEPL/2023-24/20240311 dated 11<sup>th</sup> March 2024. In addition to that we are hereby submitting additional comment, request you to consider the same in larger interest of Stakeholders.

**Existing Regulation no. 3.5 as per the 2nd Amendment Draft Regulation :-**

“(f) Notwithstanding anything contained under Clauses (a) to (c) of this Regulation, the minimum installed capacity individually or with an aggregate installed capacity to apply for a grant of Connectivity shall be 25 MW in Northeastern Region (NER).

**Proposed Amended Regulation –**

“(f) Notwithstanding anything contained under Clauses (a) to (c) of this Regulation, the minimum installed capacity individually or with an aggregate installed capacity to apply for a grant of Connectivity shall be 25 MW in Northeastern Region (NER) and **ISTS system located in the state of Sikkim.**

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**Rationale : -**

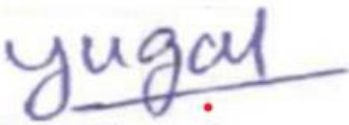
Considering the points mentioned above, it's crucial to highlight that although the State of Sikkim is geographically located within the Northeast Region, it actually falls under the Eastern Regional grid structure due to its established grid infrastructure. However, the geographical location and ISTS grid of Sikkim and the Northeastern region share inherent similarities. Consequently, we kindly request that regulations be appropriately amended to reflect this distinction, and a minimum eligibility criterion of 25 MW should also be applicable to projects seeking Grid Connectivity through the ISTS system in the State of Sikkim.

We humbly request the hon'ble Commission to favourably consider our comments/suggestion in larger interest of Stakeholders.

Thanking you

Yours Sincerely,

For **M/s Greenko Energies Private Limited**



Yours Sincerely  
**Y K Sehgal**

Authorized Signatory

**CC:**

1. Smt. Shilpa Agarwal, Jt. Chief – Engineering Division , Central Electricity Regulatory Commission (CERC) 3<sup>rd</sup> & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001